Ass Sanctuary in Little Rann of Kutchch giving employment to more than ten thousand families of salt workers against the situation arising out of Supreme Court's judgement;

(b) if so, the details thereof; and

(c) the present area of the Wildlife Ass Sanctuary and the percentage of area affected by Inland Salt Manufacturing Industry?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) The information is being collected from the State Government and will be laid on the Table of the House.

(c) The total area of the Wild Ass Sanctuary is 4953.69 sq. kms. and the total land granted on lease for salt manufacturing by the Revenue Department is 36.89 sq. kms. The percentage of lease granted for salt manufacturing to total sanctuary area is 7.44%.

Inclusion of Drugs

3195. DR. BALIRAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the drugs and intermediates which have been kept in the negative list;

(b) whether inclusion of these drugs and intermediates in the negative list has encouraged black marketing and smuggling; and

(c) the steps taken to dispense with this list?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) The drugs and intermediates kept in the negative list are:—

- (i) All types of Penicillin
- (ii) 6-APA
- (iii) Tetracycline/Oxytetracycline & their salts
- (iv) Streptomycin
- (v) Rifampicin
- (vi) Intermediates of Rifampicin, namely
 - 3-Formyl Rifa SV
 - Rifa-S/Rifa-S Sodium, and
 - 1-Amino-4-Methyl Piperazine

(vii) Vitamin B1, Vitamin B2 and their salts.

(b) Reports received indicate that some quantities of tetracycline and Penicillin imported under different schemes are finding their way into the open market.

(c) Only vital drugs and some of those reserved for manufacture by Public Sector Undertakings have been kept in the negative list. The list is reviewed on a regular basis keeping is view the developments at the national and international levels.

Nexus between PWG and NSCN

3196. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that there exists nexus between out-lawed People War Group and NSCN;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Government do not have confirmed information regarding nexus between PWG and NSCN. However, a close watch is being kept in this regard with the cooperation of the concerned State Governments.

Assistance for Foodgrains under World Food Programme

3197. SHRI CHHATAR SINGH DARBAR : Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the States receiving assistance for foodgrains under the World Food Programme during 1996-97;

(b) the amount of assistance provided to each State under this programme during the said period; and

(c) the extent to which it has been utilised in each State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) The States receiving assistance for foodgrains under the World Food Programme (WFP) during 1996-97 are Assam, Bihar, Madhya Pradesh, Karnataka, Kerala, Orissa, Gujarat, Rajasthan and Uttar Pradesh.